

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 52/94/HDB/2021
NAME OF THE COMPANY	Servomax India Pvt Ltd
NAME OF THE PETITIONER(S)	Avasarala Lakshmi Anuradha
NAME OF THE RESPONDENT(S)	State Bank of India & Servomax India Pvt Ltd
UNDER SECTION	94 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

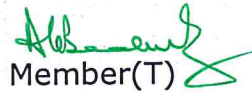
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

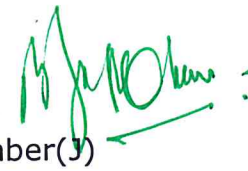
**ORDER**

Matter is listed today for admission.

Issue notice to the respondents and file proof of service.

List the matter on 15.03.2021.

  
Member(T)

  
Member(J)

Pavani